

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 107 of 2012**

**Dated : 20<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Ms. Manu Seshadri (for R-1)

**Appeal No. 43 of 2012**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manu Seshadri for (for R-1)  
Mr. R.B. Sharma for (for R-13)

**ORDER**

We have heard the Learned Counsel for the Commission and he will file the comprehensive written submissions on or before 31.05.2013 after serving copy on the other side.

Post the matter for hearing on **02.07.2013.**

**(V.J. Talwar)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**